lent decreed in Delhi and other outstanding against the Central Government employees;

- (b) if so, what is the number of such firms;
- (c) what steps have been taken by Government to curb the activities of such firms: and
- (d) whether it is a fact that even after detection of fraudulent decrees to the tune of lakhs of rupees by the Crime Branch, no action has so far been taken against the defaulters?

THE MINISTER OF STATE IN THE MINISTRY OF HOME AFFAIRS (SHRI VIDYA CHARAN SHUKLA): (a) No such case has come to the notice of Government.

(b) to (d) Do not arise.

JEWELLERY AND DIAMONDS SENT OUT OF INDIA

♦549. SHSI Y. ADINARAYANA REDDY: SHRI **KOTA** PUNNAIAH:

Will the Minister of HOME AFFAIRS be pleased to state:

- (a) whether Government's attention has besn drawn to a report that the present Nizam of Hyderabad is sending va/uable jewellery and diamonds out of India; and
- (b) if so, what action has been taken in this regard?

THE MINISTER OF HOME AFFAIRS (SHRI Y. B. CHAVAN): (a) Government have seen such allegations in pr<?ss reports.

(b) For preventing illegal export of anything,, the normal precautionary and preventve steps are taken to the best extern possible.

CORRUPT PRACTICES BY FORMER MINISTERS OF ORISSA

•550. SHRI N. PATRA:

SHRI M. P, SHUKLA: SHRI RAMPRASANNA RAY:

SHRI A. M. TARIQ: SHRI GULAM NASI UNTOO: 'SHRI NAND KISHORE BHATT:

Will the Minister of HOME AFFAIRS be pleased to state:

- (a) whether the Central Government have received a representation from some of the M. L. As. and M.Ps. from Orissa about corrupt practices of some of the Ministers serving in the Government of Orissa prior to the year 1961;
- (b) whether after receipt of the said representation the Home Ministry forwarded the same to the Chief Minister of Orissa for appropriate action;
- (c) if so, whether they have since received any reply regarding the same from the Government of Orissa; and
- (d) if the answer to part (c) above be in the affirmative, what steps the Government of India propose to initiate in the matter?

THE MINISTER OF HOME AFFAIRS (SHRI Y. B. CHAVAN): (a) to (c). Yes, Sir.

(d) The matter is under examination.

MOBILE POST OFFICES IN RAJASTHAN

- *551. DR. (MRS). MANGLADEVI TALWAR: Will the Minister of COMMUNICATIONS be pleased to state:
- (a) the number of mobile post offices functioning in Rajasthan State at present;
- (b) whether Government propose to commission more such post offices in the State during 1967-68 and
 - (c) if so, what are the details thereof?

THE MINISTER OF STATE IN THE DEPARTMENTS OF PARLIA MENTARY AFFAIRS AND COM MUNICATIONS (SHRI I. GUJRAL): (a) to (c) No mobile post office has yet been provided Rajasthan.